

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF March 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	10
					OMP (I) Comm	7
					Misc. DJ	2
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	8
					OMP (I) (COMM)	8
					EXECUTION	9
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	8
					Counter Claim	1
					OMP (I) Comm	7
					MISC DJ	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	4
					OMP (COMM)	0
					EX. (COMM)	5
					M-EX	2
					OMP (I) (COMM)	13
					MISC. DJ	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	6
					OMP (COMM)	1
					MISC. DJ	2
					EXECUTION	1

					OMP (I) (COMM)	11
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	26
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	11
					OMP(I) COMM + OMP(COMM)	12
					EXECUTION	1
					MISC. DJ	-
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	8
					EXECUTION	4
					OMP (I) (COMM)	9
					MISC. DJ	1
					OMP(COMM)	1
					OMP (MISC) COMM	1
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	16
					EXECUTION (COMM)	5
					OMP (I) (COMM)	10
					Mis DJ	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RET	20
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	4
					OMP(I)COMM	10
					EXECUTION (COMM)	4
					EX COMM AWARD BY ARB COMM	4

					OMP (COMM.)	1
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	15
					OMP(I) COMM	8
					EXECUTION / EX. AWARD BY ARBITRATOR	4
					MISC. DJ + MISC EX	0
					OMP(COMM)	1
<b>TOTAL</b>						204
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	18
					OMP (I)	20
					OMP (comm)	2
					Arbtration Case	1
					Execution	4
					Ex Arb Comm	2
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	17
					OMP I COMM	22
					EXECUTION COMM	5
					MISC DJ	3
16		WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	19
					OPM(I)/ARBITRATION/MISC COMM	15
					MISC DJ	5
					EXECUTION	7
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	16

					Execution (comm)	10
					OMP (COMM)	2
					OMP (I) (COMM)	15
					MISC. DJ	3
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	13
					EX (COMM)	9
					OMP(I)(COMM)	22
					MISC(DJ)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	17
					OMP(I)(COMM)	20
					EXECUTION (COMM)	12
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	6
<b>TOTAL</b>						287
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	26
					TRADE MARK	3
					ARBITRATION U/S 9	3
					ARBITRATRATION U/S 34	10
					OTHER ARBITRATION CASES	6
					MISC. DJ/ COUNTER CLAIM	5
					EXECUTION(COMM)	9
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	20
					EX(COMM)	17
					OMP (COMM)	6
					OMP (I) (COMM)	11
					OMP (MISC) / (COMM)	2

					OMP (E) / (COMM)	1
					ARB. A	1
22			MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03		SUIT FOR RECOVERY	20
					SUIT FOR TRADEMARKS	3
					EXECUTION PETITION	6
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	2
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	4
					APPLICATION U/S 151 OF CPC	2
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
<b>TOTAL</b>						161
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	14
					EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	52
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	12
					EX. COMM.	1
				503	OMP (COMM)	2
					EX. COMM. AWARD	8
					OMP (I) COMM.	66
25			SH. SANDEEP YADAV	614	CS (COMM)	9
					EX. COMM.	1
					EX. COMM. AWARD	5
					OMP (I) COMM.	59
26			SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	503	CS (COMM)	13
					EX. COMM.	2

					EX. COMM. AWARD	3
					OMP (I) COMM.	67

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	14
					EX. COMM.	5
					OMP COMM.	1
					OMP (I) COMM.	66
<b>TOTAL</b>						<b>402</b>
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	15
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	28
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	18
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-11 EX-10-, MISC-DJ -01, OMP ( COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	17
<b>TOTAL</b>						<b>114</b>
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	20
					OMP(COMM)-73	0
					OMP (COMM)-78	1
					OMP (COMM)-75	0
					ARB.A COMM	0
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	27
					OMP(COMM-73)	1

					OMP (COMM)-78	0
<b>TOTAL</b>						48
38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	10
					EXECUTION PETITION	4
					EXECUTION (COMM) AWARD BY ARB. COMM.	4
<b>TOTAL</b>						28
39	KARKARDOOMA	SHAHDARA	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	57	CS(Comm)	12
					EXECUTION	5
					MISC.DJ CASE	0
					ARBT. A(COMM)	0
					OMP(COMM)	0
					RESTORED/RBT	0
40			MS. KIRAN BANSAL	56	CS(Comm)	13
				56	EX COMM	3
				56	OMP COMM	2
				56	MISC DJ	3
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	13
					EXECUTION	5
					MISC.DJ CASE	2
					OMP(I)COMM	2
					RESTORED/RBT	2
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	11
					Ex	4
						1
<b>TOTAL</b>						78

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	51
					OMP	33
					MISC DJ	
					EX	17
					COUNTER CLAIM/CONTEMPT PETITION	5
44			SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	54
					MISC DJ/RTI	3
					EX	15
<b>TOTAL</b>						222
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	39
					OMP(Comm.)& OMP (Comm)	145
					EXECUTION	33
					Misc. Application DJ	2
					Review Pet/ Cont.Pet/Counter Claim	
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)		CS(COMM.)	24
					OMP(Comm.)& OMP (Comm)	95
					EXECUTION	7

				MISC DJ/ARB	2	
<b>TOTAL</b>					347	
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	603	CS (COMM)	18
					OMP (I) (COMM.)	80
					COUNTER CLAIM	1
					EX COMM AWARD	12
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	17
					OMP (I) (COMM.)	94
					EX COMM AWARD	4
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	15
					OMP (COM)	1
					OMP (I) (COMM.)	100
					EX COMM AWARD	3
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	13
					OMP (COM)	3
					OMP (I) (COMM.)	84
					EX COMM AWARD	9
<b>TOTAL</b>					454	
<b>GRAND TOTAL</b>					<b>1891</b>	